

Title: Need to ban the non-recognised nursing schools in the Country.

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, I will speak about the need to ban the non-recognised nursing colleges.[\[s68\]](#)

*English translation of the speech originally delivered in Tamil.

Sir, there are a number of nursing schools in India, but it is a sorry affair that a lot of fraud is being played by many managements that are conducting these nursing schools. We have respect for the better schools as good service is being done by them, but recently the Karnataka High Court has held that about 190 nursing schools have no recognition and that they are being conducted without any recognition. If that has been found by a court, then I am sure that many more may be there, which have escaped the attention of the court and many more may be there in other States also. Therefore, it is a matter to be viewed very seriously by the Government of India. I think that due recognition of the India Nursing Council is also a must. But the nursing schools are being conducted without all these.

Recently, there have been some instances in some colleges where the students were told that there is recognition for the colleges, but at the time of exams they were told that they would have to go to another school to write the exams. Actually, everything was being done on the basis of another college. The students had taken loans from banks, and they suffered because they had taken loan on account of the first college, but the certificate shows the name of another college towards the end of the course. Therefore, a lot of fraud is being done, and consequently difficulties are being faced by the students and parents also.

MR. CHAIRMAN: Do you want to ban those non-recognised schools?

SHRI P.C. THOMAS : Sir, my only request is that the Government of India should take a very serious view of this matter, and enquire into the matter. An enquiry should be conducted into the working of these schools, and due action taken in this regard.

MR. CHAIRMAN: The following Members of Parliament are associated with the matter raised by Shri P. C. Thomas, namely, Shri K. Francis George; Shri T.K. Hamza; Dr. K.S. Manoj; Shri P. Karunakaran; Shri Lonappan Nambadan; Shri P. Rajendran; Shrimati P. Satheedevi; and Shri Chengara Surendran.